HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 182. /UHC/Admin.A/2005

Dated: December 23, 2005.

In exercise of the powers conferred under section 5(2) of the Right to Information Act, 2005 (Act 22/2005), the High Court of Uttaranchal hereby designate the Munsarim as State Assistant Public Information Officer at outlying courts in each District.

By Order of the Court,

Sd/-(V.K. Maheshwari) Registrar General.